

(b) if so, the details thereof highlighting the main features?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No Sir.

(b) Does not arise.

Another change in pattern of secondary Education

146. SHRI K. MALLANNA:
 SHRI S. S. SOMANI:
 SHRI BIRENDRA PRASAD:
 SHRI MANORANJAN BHAKTA:
 SHRI K. LAKKAPPA:
 SHRI VAYALAR RAVI:
 SHRI RAMANAND TIWARY:
 SHRI S. R. DAMANI:
 SHRI PRASANNABHAI MEHTA:
 SHRI SUKHDEV PRASAD VERMA:
 DR. BAPU KALDATY:
 SHRI PHOOL CHAND VERMA:
 SHRI SANTOSHRAO GODE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether recently Government have made some indication that the pattern of Secondary Education in the country will under go another change;

(b) if so, the proposals in this regard;

(c) whether there is a heavy burden of course books on the teenagers;

(d) whether all the States have agreed to follow the new system of 10 + 2;

(e) if so, the details in this regard; and

(f) if not, which of the States have not agreed to adopt the new pattern?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). The Education Minister, in his capacity as President of National Council of Educational Research and Training had appointed a Committee under the Chairmanship of Shri Ishwarbhai Patel, Vice-Chancellor, Gujarat University to review the existing syllabi, courses and text books for the secondary stage of school education. The Committee was also to examine whether there is heavy load of curriculum on the school children at the secondary stage. The report of this Committee is expected to be submitted in a week's time. The Committee has suggested in an interim report certain deletions from the present courses of studies. The deletions suggested are being referred to the Central Board of Secondary Education. The Central Board of Secondary Education is meeting in the last week of November, 1977; when this report will be considered.

(d) to (f). The present position regarding the implementation of the new pattern of school education i.e., 10+2 in the various States and Union Territories is laid on the Table of the House. [Placed in Library. See No. LT 1021/77].

Ratio of Scheduled Castes and scheduled Tribes in Ministry

147. SHRI D. G. GAWAI:
 SHRI KACHARULAL HEMRAJ JAIN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total number and the ratio of Scheduled Castes and Scheduled Tribes employees to other employees in each Department of the Ministry in Class I, II and III posts separately; and

(b) the steps taken to fulfil the quota reserved for these categories of people in all categories of posts and when this aim is likely to be achieved;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A statement is enclosed.

(b) The following steps continue to be taken, whenever and wherever required, to fill up vacancies reserved for Scheduled Castes and Scheduled Tribes candidates:

(i) The vacancies are notified to Local/Regional Employment Exchange/Central Employment Exchange/ Directorate General of Employment and Training.

(ii) The vacancies are advertised through the Directorate of Advertising and Visual Publicity/News Papers.

(iii) The vacancies are brought to the notice of Scheduled Castes, Scheduled Tribes Organisations.

(iv) The vacancies reserved for Scheduled Castes/Scheduled Tribes candidates are carried forward to 3 subsequent years. Such vacancies are also exchanged as between Scheduled Castes and Scheduled Tribes candidates.

(v) Separate interviews are held in the case of Scheduled Castes/Scheduled Tribes candidates for the purpose of selection so that they are not judged in comparison with general candidates.

(vi) General qualifying standards are relaxed in the case of Scheduled Castes/Scheduled Tribes candidates provided they are not found unfit for promotion.

All round efforts are being made through the steps enumerated above to ensure, as far as possible, that the quotas required to be reserved for Scheduled Castes and Scheduled Tribes candidates each year are fulfilled.

Statement

The requisite information in respect of the employees holding posts covered by reservation orders, in Departments proper of the Ministry is given below :—

Name of the Department	Total No. of employees	Ratio of S.C./S.T. employees to other employees	
		Scheduled Castes	Scheduled Tribes
Department of Agriculture	Group A	132	1 : 7.8
	Group B	496	1 : 13.6
	Group C	756	1 : 6.1
Department of Rural Development	Group A	41	.. .
	Group B	32	1 : 5.4
	Group C	119	1 : 12.2

Name of the Department	Total No. of employees	Ratio of S.C.S.T. employees to other employees	
		Scheduled Castes	Scheduled Tribes
Department of Agriculture, Research and Education.	Group A	6	—
	Group B	10	1 : 9
	Group C	9	1 : 8
Department of Food	Group A	56	1 : 5.2
	Group B	262	1 : 16.5
	Group C	284	1 : 9.9
Department of Irrigation	Group A	27	1 : 26
	Group B	78	1 : 18.5
	Group C	125	1 : 6.8

NOTE :—Nomination of successful candidates on the results of examinations etc. held by Union Public Service Commission/Staff Selection Commission, to each Department is made by the Department of Personnel and Administrative Reforms so far as organised services, i.e. Central Secretariat Service/Central Secretariat Stenographers Service/Central Secretariat Clerical Service are concerned.

S.C. & S.T. employees in Departments of Education Ministry

148. SHRI D. G. GAWAI

SHRI KACHARULAL HEMRAJ JAIN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes employees in the Departments of his Ministry, Department-wise in Class I, II and III posts separately as against the total strength of staff in each category;

(b) their ratio as compared to other employees in all the Departments and the class I, II and III separately; and

(c) the steps taken to fulfil the quota reserved for these categories of

people in all categories of posts and by when this aim is likely to be achieved?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):
(a) and (b). A statement is attached.

(c) with a view to ensuring adequate representation of Scheduled Caste and Scheduled Tribe employees on posts within the control of the Ministry, reservation rosters are maintained as prescribed by Government and appointments made in accordance with these orders from time to time. All efforts are being made to fulfil the reserved quota.